

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *132**

TO BE ANSWERED ON THE 11TH FEBRUARY, 2020/MAGHA 22, 1941 (SAKA)

TUKDE TUKDE GANG

***132. SHRI JASBIR SINGH GILL:
SHRI VINCENT H. PALA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an organisation called the 'Tukde Tukde Gang' has been identified and catalogued by the Ministry of Home Affairs, National Crime Records Bureau (NCRB) or any Central/State Law Enforcement Agency/Police Force or any Central or State Intelligence Structures;

(b) whether the terminology 'Tukde Tukde Gang' is based on specific inputs provided by the Ministry or other law enforcement/intelligence agencies;

(c) whether the Ministry of Home Affairs/NCRB or any other law enforcement or Intelligence organisation has drawn up a list of alleged leaders and members of the 'Tukde Tukde Gang';

(d) whether any penal action/punishment (and specifically under which sections of the IPC and/or other Acts) by the Ministry of Home Affairs or any other law enforcement agency/intelligence structure is contemplated against the members of the 'Tukde Tukde Gang'; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (e): A Statement is laid on the table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. *132 FOR ANSWER ON 11.02.2020 REGARDING "TUKDE TUKDE GANG"

(a) to (e): No such information has been brought to the notice of the Government by any law enforcement agency.
